

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI**  
**FOR THE MONTH OF June - 2023**

<b>Form 1</b>									
<b>List of cases e-filed during the month</b>									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

<b>Form -2</b>							
<b>List of cases in which e-payment of Court fees was made during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

<b>Form -3</b>							
<b>List of cases in which Electronic Service of process has taken place during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

<b>Form -4</b>						
<b>List of total no. of cases randomly allocated during the month</b>						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

<b>Form -5</b>							
<b>List of cases in which cases Management Hearing was held during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of June, 2023**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	<b>High Court of Uttarakhand, Nainital</b>	NA	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	<b>Addl. District Judge, Commercial Court Dehradun</b>		Arbitration/38/2023	M/s CASA GREEN BKNSSS PVT. LTD. Vs NAGAR NIGAM HARIDWAR	Kamal Virmani	20-05-2023	No	20-06-2023	366	Contested	22-06-2023	2	34
			Arbitration/87/2021	KICHHA SUGAR CO. LTD Vs M/s TAXMACO LTD	Rajeev Kumar Tondon	25-08-2021	No	23-06-2023	667	Contested	26-06-2023	2	34
			Misc. Civil reg 70/4/2023	M/S UTTARANCHAL AGRO FOOD RULER MILLS Vs M/S B.S POLYPACK	Rajender Kumar Kamboj	13-05-2023	No	24-06-2023	170	Contested	27-06-2023	2	37
			Misc. Civil reg 70/46/2023	M/s MAHAVIR TRANSMISSION UDYOG PVT LTD Vs DAKSHIANCHAL VIDYUT VITRAN	Vaibhav Jain	13-05-2023	No	24-06-2023	42	Contested	27-06-2023	2	34

			NIGAM LTD.										
		Arbitration/2/2022	STATE OF UTTARAKHAND Vs SCIW VKGA JV	Vibhore Trikhha	05-01- 2022	No	27-06- 2023	538	Contested	30-06- 2023	2	34	
		Arbitration/86/2019	State of uttrakhand urban dev. Department Govt. of Uttrakhand Vs M/s. Vishwa Infrastructures and Services Pvt. Ltd.	S.C Virmani	11-09- 2019	No	30-06- 2023	1388	Contested	03-07- 2023	2	34	
		Arbitration/62/2019	STATE OF U.K Vs VISHWA INFRASTRUCTURES AND SERVICES PVT LTD	S.C Virmani	07-09- 2019	No	30-06- 2023	1392	Contested	03-07- 2023	2	34	

<b>Form 7</b>						
<b>Summary of Commercial Cases during the month, June, 2023</b>						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S		4	0	0	<b>4</b>
	AO		84	3	0	<b>87</b>
1	<b>High Court of Uttarakhand, Nainital</b>		88	3	0	<b>91</b>
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1159	73	74	1158

**Form 6(i):  
Mediation Data during the month**

<b>List of cases received for Pre-Institution Mediation and Settlement during the month, June, 2023</b>						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>Mediation Centre, High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	<b>DLSA, Almora</b>	20	3	Nil	1	22
3	<b>DLSA, Bageshwar</b>	9	Nil	Nil	Nil	9
4	<b>DLSA, Dehradun</b>	19	23	Nil	27	15
5	<b>DLSA, Haridwar</b>	25	Nil	Nil	25	Nil
6	<b>DLSA, U.S. Nagar</b>	Nil	Nil	Nil	Nil	Nil

**Form 6 (ii)**

**Mediation Data on Quarterly Basis (w.e.f. April, 2023 to June,2023)**

Sl. No.	Name of the Authority	No. of application received by Authority	Nature of Appellant Party		Nature of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	<b>Mediation Centre High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	Almora	20		Corporate	Individual	Corporate	15	5	Nil	Nil	Nil	Nil	20	Nil	Nil
2	Bageshwar	9		Corporate	Individual		6	3	Nil	Nil	Nil	Nil	2	NIL	Nil
3	Dehradun	80		Corporate	Individual	Corporate	58	16	6	Nil	Nil	139	80	1	3
4	Haridwar	30		Corporate	Individual	Corporate	23	6	1	Nil	Nil	22	29	NIL	NIL
5	U.S. Nagar	7		Corporate		Corporate	4	3	NIL	NIL	NIL	NIL	7	NIL	NIL

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

**FOR THE MONTH OF June, 2023**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No. of Courts Operational</b>	1	-	-	-	1
<b>No. of cases Instituted</b>	73	-	-	-	3
<b>No. of appeals filed</b>	-	-	-	-	0
<b>No. of cases pending</b>	1158	-	-	-	91
<b>No. of cases disposed of</b>	74	-	-	-	0